



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

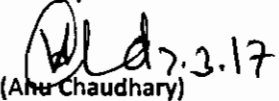
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 08-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 4829/2015 Smt. Rajesh Mathur Vs. Dinesh Mathur	Ankur Mathur	Aditya Mathur
2	Sh. Suresh Pareek Sr. Advocate	S.B. Civil Second Appeal No. 428/2010 Ramavater Vs. Brij Mohan	O.P. Meena	Dinesh Chand Kala
3	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Misc. Petition No. 851/2015 & 249/2015 Rajni Kaur Vs. State	Sh. Sanchit Tamra	Rakesh Kumar
4	Smt. Kamla Jain, Advocate	S.B. Cri. Misc. Petition No. 3773/2016 Vinit Babu Soni & Ors. Vs. State	Atul Kumar Jain	Deepak Khandelwal
5	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 10640/16 Kalpdeep Mathur Vs. State	Alka Bhatnagar	Chetan Kumar Jain
6	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 49S/2016 Ram Krishna Sharma Vs. State	O.P. Mishra	Aditya Bohra
7	Ms. Anita Agarwal, Advocate	S.B. Civil Misc. Appeal No. 6187/2011 Smt. Rajneesh Alias Manto Vs. Rakesh	Dushyant Jain	Pushpendra Pandey
8	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 12/2015 M/s System Electrical Construction Co Vs. State	Ms. Susan Mathew	P.C. Yadav
9	Smt. Sumati Bishoni, Advocate	S.B. Cr. Writ Petition No. 127/2016 Ahasan Ahamad Vs. Jarina@Baby	Karan Pal Singh	Rishiraj Singh, PP
10	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 217S/2016 Kapil Sirohi Vs. State	Pankaj Gupta	N.S. Shekhawat, PP
11	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Application No. 72/2016 Smt. Chanchal Kanwar Vs. Surendra Singh Solanki	M.S. Raghav	S.S. Hasan
12	Sh. Manish Kumawat Advocate	S.B. Cr. Misc. Petition No. 6330/2016 Chanchal Bhatia Vs. State	M.K. Saini	R.R. Gurjar, PP
13	Sh. Swaraj Sharma, Advocate	S.B. Cr. Revision Petition No. 365/2014 Sumesh Dhobi Vs. Smt. Anju Devi	Vivek Goyal	Saransh Saini
14	Sh. Pankaj Gupta, Advocate	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kadir Khan	S. Zakawat Ali	Sanjay Mehrishi

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

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Cause List Date 09-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 4208/2016 Tarachand Vs. State	Manish Choudhary	Dinesh Pareek
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Petition No. 17292/2016 Aashutosh Vashishth Vs. Dr. Tejkumar Vashishth	Satish Khandal	Manish Sharma
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 6591/07 Radhey Shyam Agarwal Vs. State	A.K. Bajpai	K.N. Gupta
4	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 226/2017 & 5660/2016 Kapil Kumar Vs. State	Gaurav Gupta	R.R. Rurjar, PP
5	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 810/2016 & 811/2016 Rituraj@Rohit Parashar Vs. Smt. Pinki@ Vishakha Parashar	Lokesh Taylor	Ajay Goyal
6	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Writs No. 7101/2016 Tara Chand Vs. SBBJ	Ajay Gupta	S. Zakawat Ali
7	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1428/2015 Smt. Sharda Devi Vs. State	Prahlad Sharma	Vijay Poonia
8	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil second appeal No. 77/98 Shimbhu Dayal Vs. Chhinga	Rahul Sharma	J.P. Goyal
9	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1033/2017 Sirajuddin Khan Vs. State	Madhav Mitra	Akshat Chaudhary
10	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	N.S. Dhakkad, PP
11	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Co. Pvt. Ltd. Vs. Arvind Pareek	Anoop Dhand	Anuroop Singhi
12	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 4937/2015 Shakila Vs. Ashok Kumar	K.A. Khan	Ashwani Chobisa
13	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Bail Application No. 14234/2016 & S.B. Cr. Misc. Petition No. 5696/2016 Setbandhu Vs. State	Ashindra Gautam	Timan Singh
14	Ms. Archana Mantri , Advocate	S.B. Cr. Revision No. 1455/2016 Mohammad Saabir Vs. Smt. Jaibun Khaton	Vinod Pathak	Suresh Kumar

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